

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 28th September, 2026

No.HCM.II/27/2024-Rect/39. Pursuant to judgment dated 21.08.2026 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1110/2025- Bhumika Trust vs. Union of India & Ors., and in compliance thereof, eligibility criteria and the terms & conditions with regard to the post of Civil Judge (Junior Division)-cum- Judicial Magistrate First Class advertised vide No.HCM.II/27/2024-Rect/20 dated 17.02.2026, stands modified as under:

- (i) All Law Graduates are eligible to apply, notwithstanding the three-year practice requirement. Candidates will not be required to furnish a separate Certificate of Practice in support of the deemed period.
- (ii) Candidates upon selection for the aforementioned post, will be designated as "Trainee Judicial Officers."
- (iii) Candidates will have to undergo a compulsory period of one year of intensive training at the State Judicial Academy.
- (iv) After completion of the said training, the Trainee Judicial Officers will undergo a further period of one year structured Law Clerkship. The first six months will be spent as Law Clerk under the supervision of the concerned District and Sessions Judges/ Members of the Higher Judicial Service of the State and the remaining six months will be under the supervision of a sitting Judge of the High Court.
- (v) During the period of such training as Trainee Judicial

Officers, they will be paid a fixed emolument equivalent to one-half of the remuneration payable to a Judicial Magistrate First Class of the State. They, will in addition, be entitled to the facilities and other benefits ordinarily made available to trainees at the State Judicial Academy.

- (vi) And during the one year period of Law Clerkship, the Trainee Judicial Officer will be paid same emoluments as admissible during their training in State Judicial Academy, with no further allowances, etc.
- (vii) After completion of Law Clerkship, the sitting Judge of the High Court will submit a reasoned evaluation report regarding performance and suitability of the trainee. Upon being satisfactory, the Trainee Judicial Officers will be appointed to the regular post and will be entitled to the regular pay scale and other benefits to the said post.

This is general information for all concerned that the candidates who have already applied for the said post vide advertisement dated 17th February, 2026 need not apply again.

The same will be effective from **28.09.2026 to 28.10.2026.**

REGISTRAR GENERAL

Memo No.HCM.II/27/2024-Rect./39-A

Dated, Shg., the 28th Sept., 2026

Copy to:

1. The Registrar and PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for kind information of the Chief Justice.
2. The P.S. to the Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for His Lordship's kind information
3. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for His Lordship's kind information.
4. The P.S. to the Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong, for His Lordship's kind information.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong for kind information.
6. The District & Sessions Judge, Shillong/ Nongpoh/ Tura/ Jowai/ Nongstoin/ Mawkyrwat/ Williamnagar/ Ampati/ Khliehriat/ Baghmara/ Mendipathar *with a request to display this Notification within their jurisdiction.*

7. DDG & SIO, NIC, Meghalaya, Shillong for kind information.
8. All Members, Recruitment Committee for Judicial Officers, High Court of Meghalaya for favour of kind information.
9. The Director of Information & Public Relations, Meghalaya, Shillong *with a request to cause publication in the local dailies i.e., The Shillong Times, U Nongsain Hima and Salantini Janera.*
10. The Assistant Registrar, i/c Establishment Section, High Court of Meghalaya, Shillong for information.
11. Shri Gulrez Sohliya, Scientist 'D', NIC, Shillong with a request to do the needful on the Online Portal.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Notice Board.
14. Office file.



REGISTRAR GENERAL

46
28/9/26